## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:719
ANSWERED ON:08.08.2013
LOSSES OF SEBS
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## Will the Minister of POWER be pleased to state:

- (a) the losses suffered by the State Electricity Boards (SEBs)/Power Discoms during the last three years along with the reasons therefor SEB/Discom-wise;
- (b) the details of the scheme of Financial Restructuring of Discoms, 2012;
- (c) whether conditions have been attached to the loans provided by the Union Government which include earmarking of a percentage of the loans for the purpose of additional investments;
- (d) if so, the details thereof; and
- (e) the extent to which the difference between the cost of power generation and power tariff is responsible for these losses along with the steps being taken by the Union Government to reduce the losses and to ensure the sustainability of Discoms?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a): As per the `Report on Performance of State Power Utilities` published by PFC the aggregate losses incurred by all utilities selling directly to consumers during the period 2009-10 to 2011-12 are as follows:-
- (b) : The scheme for financial restructuring of State Discoms was notified by M/o Power in 2012. The scheme is available to all participating State owned Discoms having accumulated losses and facing difficulty in financial operational losses. Salient features of the scheme are placed at Annex-II.
- (c) & (d): Do not arise.
- (e): PFC in its report compiles the gap between average cost of supply and average revenue realized for utilities selling directly to consumers. The Gap for utilities selling directly to consumers is as follows: